

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3102
ANSWERED ON:11.02.2014
HIKE IN PRICES OF CHICKEN ANE EGGS
Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that the prices of chicken and eggs have increased manifold;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Government had imposed mandatory ban of three months on the export of poultry items after the outbreak of the recent bird flu;
- (d) if so, whether the Government would lift the ban for export of these items; and
- (e) if so, the steps taken/being taken by the Government to stabilise the production and prices of these products?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

(a) and(b) As per the report of the Directorate of Economics & Statistics, Department of Agriculture and Cooperation, the average wholesale prices of eggs and chicken have by and large increased over the last one year. As per available data, average prices of eggs ia different stations during 2013 have shown variation from about (-) 0.6% to 17.2% compared to 2012. Similarly, average prices of chicken in different stations during 2013 have shown increase, ranging from about 10.2% to 23.7% compared to 2012. We have no specific studies available to indicate the reasons for increase in prices of poultry products.

(c) and (d) Government of India has not imposed any ban for export of poultry items after the outbreak of recent bird flu.

(e) Government of India has no regulation on ,orice of eggs and chicken. However, from time to time, Government of India, based on drought situation and demand from poultry industry for revival and restoration of poultry sector has taken the following measures to help stabilize the production and prices of poultry products:

Government of India has reduced rates of import duty to Nil in case of de-oiled soya extract, groundnut oil cake/ oil cake meal, sunflower oil cake/ oil cake meal, canola oil cake/ oil cake meal and mustard oil cake/ oil cake meal with effect from 21st August, 2012 till 31s` March, 2013. This was further e>.tended till September, 2013. Import duty on maize bran has also been waived off with effect from 17 September, 2012.

In July, 2013, Ministry of Finance in consultation with Reserve Bank of India (RBI) issued an advisory to all State Level Bankers` Committee Convenors / Banks to look into each case regarding re-schedulement, sanctioning of additional working capital limits and for holiday of one year in repayment etc. on merit as per RBI norms.